

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

Appeal No. 155/252/ND/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
08.11.2017**

**NAME OF THE COMPANY: M/s Atkins India (1975) Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present : Mr. Ishwar Mohapatra, Advocate for Appellant.

Mr. A.K. Pandey, PCS

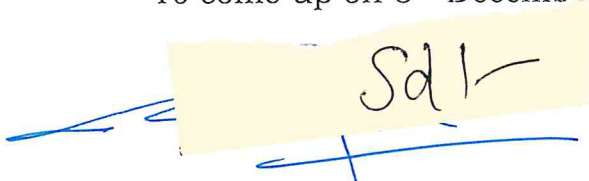
Ms. Lakshmi Gurung, Standing Counsel for Income Tax  
Department

**ORDER**

Notice to the ROC for 6<sup>th</sup> December, 2017. Ms. Lakshmi Gurung, Standing Counsel for Income Tax Department accepts notice on behalf of the Income Tax Department. Objections, if any for restoring the name of the Petitioner in the records of the ROC, be filed.

Copies of the returns filed as well as copies of the statutory returns proposed to be filed with the ROC if not already on record, be filed.

To come up on 6<sup>th</sup> December, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**